

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT III

Item No.143
189/252/ND/2020

IN THE MATTER OF:

M/s ROC, NCT Of Delhi and Haryana

Vs.

Pralines Exports Private Limited

....APPLICANT

.....RESPONDENT

SECTION

U/s 252

Order delivered on 01.07.2021

CORAM:

SHRI P.S.N. PRASAD

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:


For the Applicant :

For the Respondent :

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 14.09.2021.


(Madhu Narula)
Court Officer